GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2724 ANSWERED ON:13.03.2013 FUNDS FOR SSA RTE ACT Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the State-wise details of funds allocated to various States for implementation of Sarva Shiksha Abhiyan (SSA) and the Right of Children to Free and Compulsory Education (RTE) Act during each of the last three years and the current year, State-wise and UT-wise;
- (b) whether the Planning Commission has raised its objection in releasing the said funds;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): The funds released to various States for the implementation of the Sarva Shiksha Abhiyan (SSA), which is the main vehicle for meeting the objectives of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, during the last three years and the current year is at Annexure.

(b)&(c): No, Madam.

(d): Question does not arise.